

FORMG

INVITATION FOR EXPRESSION OF INTEREST FOR SWASTIK COPPER PRIVATE LIMITED OPERATING IN TRANSFORMER MANUFACTURING INDUSTRY AT JAIPUR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/LLP No.	SWASTIK COPPER PRIVATE LIMITED PAN:AADCS4534K CIN: U27201RJ1993PTC007230
2.	Address of the registered office	E-1/1274, PHASE-III SITAPURA INDUSTRIAL AREA, JAIPUR, Rajasthan, India,302022
3.	URL of website	Not available
4.	Details of place where majority of fixed assets are located	E-1/1274, PHASE-III SITAPURA INDUSTRIAL AREA, JAIPUR, Rajasthan, India,302022
5.	Installed capacity of main products/services	Up to 10 MVA Qualitative Capacity 6.6/0.250 KV=1000 Nos. OR 11/0.433 KV=1500 Nos. OR 22/0.433 KVA-500 Nos. OR 33/0.433 KV=400 Nos And 33/11 KV=20 Nos..
6.	Quantity and value of main products /services sold in last financial year	Total 976 Complete Transformer amounting Rs. 43,80,74,697/- as on 31.03.2024
7.	Number of employees/ workmen	23
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available details can be sought by sending a request to Resolution Professional at ipcirpswastik@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by sending a request to Resolution Professional at ipcirpswastik@gmail.com
10.	Last date for receipt of expression of interest	28.11.2024
11.	Date of issue of provisional list of prospective resolution applicants	07.12.2024
12.	Last date for submission of objections to provisional list	12.12.2024

13.	Date of issue of final list of prospective resolution applicants	21.12.2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26.12.2024
15.	Last date for submission of resolution plans	25.01.2025
16.	Process email id to submit Expression of Interest	ipcirpswastik@gmail.com

Date: 29.10.2024

Place: JAIPUR



SATYENDRA PRASAD KHORANIA
RESOLUTION PROFESSIONAL
SWASTIK COPPER PRIVATE LIMITED
IP Regn No. IBBI/IPA-002/IP-N00002/2016-2017/10002
AFA No.: AA2/10002/02/101224/203107 valid upto 10.12.2024
402, 4th Floor, OK Plus, DP Metro, Opp. Pillar No. 94,
New Sanganer Road, Jaipur, Rajasthan, 302019